

PROFORMA FOR DECLARATION OF ASSETS**(As On 31.03.2012)**

Name of Officer (In Full) : RAKESH KUMAR VERMA
Date Of Birth : 28/05/1970
Present post held : CIVIL JUDGE CLASS-1, SAKTI

Immovable Property				
Name of District. Sub-Division, Taluka and Village in which property is situated	Name of details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.-Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
NAYA-RAIPUR, TOWNSHIP-27 THE-AARANG, DISTT.-RAIPUR	1164, Sq. Ft. HOUSE IS UNDER CONSTRUCTION ON 24000 Sq.Ft. PLOT/LAND (ON LEASE)	Nil	Lease deed is Registered on 19-10-2012 jointly- My Name and Smt. Aaradhan Verma (Wife)	By Loan, Purchased on lease from C.G. Housing Board Capital Project, Raipur
Movable Property (Value Above 25000/- of Rs.)				
Name of Articles				
CAR-SANTRO-OX MODEL, 2006, MOTOR CYCLE - HERO HONDA MODEL, 2002				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.) - 300gm (Approximate) 9.00 Lakh				

Shares/Debentures			
Name of Issuing Company:		Nos. Of Shares	
1		2	
1- GVK (POWER)		2380	
2- EDUCOM		13	
3- RELIANCE (MUTUAL FUND)		1160 Unit	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
Life Insurance of India		1,50,000/-	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Depositess	STATE BANK OF INDIA	RAIPUR	1,80,000
2) Savings Bank A/Cs	STATE BANK OF INDIA	RAIPUR	27000
	STATE BANK OF INDIA	RAIPUR	300
	STATE BANK OF INDIA	BILASPUR	2000
	ORENANTAL BANK OF I	RAIPUR	600
3) PPF	-	-	-
4) GPF	-	-	6,84,682/- (As 31-03-2012)
5) NSS	-	-	-
6) Others	POST OFFICE	BILASPUR	60,000/-

1- In case where it is not possible assents the value accurately the approximate value in relation to present condtion may be indicated

Note- The expected declaration of assets is subject to Provisions of C.G, Civil Services (Conduct) Rules 1965

Signature & Date